

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 127 of 2012 &
I.A. No. 239 & 240 of 2012**

Dated :25th July, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

GMR Power Corporation Ltd. ... Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Gopal Jain
Mr. Ankur Sood**

ORDER

We have asked the learned counsel for the Appellant to verify whether any public notice has been issued by the Commission with reference to the proposal in question.

Post the matter on **27.07.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk